NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/64/17

PETITION NUMBER

:

NAME OF THE PETITIONER(S)

: PREM KUMAR

NAME OF THE RESPONDENT(S)

: THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION

SECTION

: 241/242

PRABHU MUKUNTH

Respondent

SIGNATURE

ARUN KUMAR.

Took

2. R. VIDHYASHANKAR

Council Par Rehilhoner

Ashul

Jem : 13.

Adan D. Rozario

Respondent 2-26

12/10/2017

<u>ORDER</u>

Counsel for petitioner present. Counsel for R1 and counsel for R2 to R26 are present. Counsel for R1 prayed time for making submissions stating that the senior counsel could not attend before the Tribunal today as he is held up at the High Court of Madras. Time extended at request. Put up on 26.10.2017 at 10.30 A.M.

- sd-

K Anantha Padmanabha Swamy Member (Judicial)

bc